

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.200/2016
RT CA(CAA) NO.138/Chd/Hry/2017**

In the matter of:

Scheme of merger between

IHG IT Services (India) Pvt. Ltd. ...Petitioner/Transferor Company

With

Intercontinental Hotels Group
(India) Pvt. Ltd. ...Petitioner/Transferee Company

Present: Mr. Rohit Khanna, Mr. Dheeraj Nair, Mr. Raghav Kapoor
and Mr. Kunal Chaturvedi, Advocates for the applicant-company.
Mr. D.K. Singh, Official Liquidator.

No time left. The matter is adjourned for arguments to 06.07.2017.

— Sd/ —

(Justice R.P. Nagrath)
Member(Judicial)

May 29, 2017
arora